

F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.04.2021

OFFICE ORDER

As COVID 19 cases are increasing everywhere at an alarming rate and in view of the curfew/lockdown declared by many state governments, the Hon'ble President directs that for the safety of all concerned, the Members posted at every Bench may hear the matters listed before the respective benches from their residences at their respective place of posting till 14.5.2021.

By Order,

(Bineesh Kumar K.S.)
Registrar

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 1. SPS to Hon'ble President, CESTAT, New Delhi.
 2. Members, CESTAT, All Benches.
 3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
 4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
 5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
 6. Notice Board/Website.